

Annexure – 7

Name of the corporate debtor: Poly Logic International Private Limited; Date of commencement of CIRP: 26-05-2020; List of creditors as on: 26-11-2022

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not Admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if Applicable					
1	DIRECTOR GENERAL OF FOREIGN TRADE	GOVT OF INDIA	001	08.04.2022	19,82,31,780	-	Unsecured	00	00	No	00	00	00	00	19,82,31,780	Claim received after filing of liquidation application. Moreover, it is yet to be verified as the books of a/c of CD are incomplete and a petition u/s 19(2) has been filed against suspended management before Hon'ble NCLT with same prayer.

																The liquidation is also expected.
2	MP INDUSTRIAL DEVELOPMENT CORPORATION LTD	STATE GOVT OF MADHYA PRADESH	002	10.10.2020	17,90,205	17,90,205	Unsecured	00	00	No	00	00	00	00	00	-
	TOTAL				20,00,21,985	17,90,205		00	00	-	00	00	00	00	19,82,31,780	-